

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

**Service Tax Misc. Application No. 61103 of 2019
in
Service Tax Appeal No. 61898 of 2018**

[Arising out of Order-in-Appeal No. LUD-EXCUS-001-APP-1683 dated 12.09.2018
passed by the Commissioner (Appeals), Ludhiana]

Neel Kanth

Shop No. 1, Singla Market,
GT Road Phagwara, Punjab

.....Appellant

VERSUS

CCE & ST, Ludhiana

Central Excise House, F-Block, Rishi Nagar,
Ludhiana, Punjab - 141001

.....Respondent

APPEARANCE:

Present for the Appellant: Mr. Sudeep Singh Bhangoo, Advocate

Present for the Respondent: Mr. Amandeep Kumar, A.R.

**CORAM: HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

FINAL ORDER NO. 60036/2020

DATE OF HEARING: 20.01.2020

DATE OF DECISION: 20.01.2020

PER ASHOK JINDAL:

The appellant has filed this application for withdrawal of the appeal. The application is allowed. Accordingly, the appeal filed by the appellant is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(ASHOK JINDAL)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**